

SUPREME COURT OF INDIA

LIST OF SENIOR ADVOCATES DESIGNATED BY SUPREME COURT

(as on 14.10.2017)

S.No.	Name	Address	Date of designation as Senior Advocate	Remarks
1	Mr. Ramachandra Martand Hajarmain	89, Shahjahan Road, New Delhi.	28-3-1966	Retd Judge Bombay H/C
2	Mr. Hari Ramchandra Gokhle	Rocky Hill Flats, N. Dabholkar Road, Bombay-6	23-7-1966	Advocate
3	Mr. G. R. Rajagopaul	C-53, South Extn. Part-1, New Delhi	03-10-1966	Advocate
4	Dr. V. A. Sayed Muhammad	Address not available	07-11-1966	Adv. General
5	Mr. N. D. Khar Khanis	122, Golf Links, N.D.	07-10-1967	Advocate
6	Mr. P. Govinda Menon	2, Hastings Road, New Delhi	06-03-1968	Advocate
7	Dr. Haji N. A. Noor Mohammed	P.O. Box 24, MOGADISCIO	02-1-1969	Advocate
8	Mr. Moinul Hague Chaudhry	Dr. S. K. Bhuniya Road, Gauhati-I, Assam	12-12-1969	Advocate
9	Mr. B. K. P. Sinha	206, Vithalbai Patel House, Rafi Marg, N. Delhi.	16-3-1970	Advocate
10	Mr. P. Ramachandra Reddy	Srinivas, Hardikar Bagh, Himatat Nagar, Hyderabad	19-8-1970	Adv. Genl
11	Mr. Brijbans Kishore	"The River Side" 10 Ram Kishore Marg, Delhi-6	02-4-1970	Advocate
12	Mr. B. V. Subrahmanyam	106, Golf Links, New Delhi	27-4-1970	Adv. General
13	Mr. Jaisukh Lal Hathi	11, Ashoka Road, New Delhi	10-9-1970	Advocate

* Names of those Sr. Advocates have been deleted whose death has been intimated to the Registry. Concerned Bar Associations/Sr. Advocates are requested to intimate their present Contact No. and Address to the Registrar (Record Room), Supreme Court, Tilak Marg, New Delhi. Tel.011-23381526, Fax 011-23381584; supremecourt@nic.in for updation of record and contact.

S.No.	Name	Address	Date of designation as Senior Advocate	Remarks
14	Mr. G. N. Dixit	Off:- 32, Lawyers Chambers, Supreme Court of India, New Delhi Res: - K-22, Green Park, New Delhi-16	15-12-1970	Advocate-on-Record
15	Mr. Ram Nath Sharma	682/Sector-15, Gurgaon (Haryana)	26-2-1971	Retd. Judge, Allahabad H/C.
16	Mr. K. K. Venugopal	35A, Harrington Road, Madras-30	05-3-1972	Advocate
17	Mr. Bhimaji Narayan Rao Lokur	D-121, Defence Colony, New Delhi	29-3-1972	Retd. Judge, Allahabad H/C.
18	Mr. D. P. Singh	A-39, Nizamuddin East, New Delhi-13	08-5-1972	Advocate
19	Mr. K. T. Harinhanath	11, Munirka Marg, Vasant Vihar, New Delhi.	08-5-1972	Advocate
20	Mr. Lakshmi Narain Chhangam	C/o. B. N. Purohit, 4/19, Kalkaji Extn. New Delhi	5-10-1972	Retd. Judge Rajasthan H/C
21	Mr. T. P. Naik	Civil Lines, Pachpedi, Jabalpur	16-12-1972	Retd. Judge M.P. H/C.
22	Mr. K. S. Ramamurthi	D-17, Greater Kailash Enclave-I, New Delhi-48	30-1-1973	Retd. Judge, Madras H/C.
23	Mr. S. B. Sen	Pili Kothi, Indore	19-4-1973	Retd. Judge M.P. H/C.
24	Mr. R. S. Gae	37, Aurangzeb Road, New Delhi	24-4-1973	Advocate
25	Mr. Janki Nath Bhatt	100, Wazir Bagh, Sri Nagar, J & K	18-9-1973	Retd. Judge J & K H/C.
26	Mr. Prem Nath Khanna	13-14, Iswar Nagar, Mathura Road, New Delhi-65	22-7-1974	Retd. Judge Delhi H/C.
27	Mr. Bhagwat Pd. Beri	A-2/29, Safdarjung Enclave, New Delhi	16-7-75	Retired Chief Justice Rajasthan H/C

S.No.	Name	Address	Date of designation as Senior Advocate	Remarks
28	Mr Dwijendra Lal Sen Gupta	19, Gurdawara Road, Rakabganj Road, New Delhi	20-8-1975	Advocate
29	Mr. Kan Singh	Near Public Park Udai Mandir Jodhpur	18-9-1975	Retd. Judge Rajasthan H/C.
30	Mr J. N. Takru	A/ 31 N. D. S. E Part-I, New Delhi- 49	06-1-1976	Retd. Judge Allahabad H/C.
31	Mr. R. P. Bhatt	N-4/28 D.L.F. City, Phase II, Gurgaon, Haryana Chamber No. 51, Lawyers Chambers, Supreme Court of India, Bhagwan Das Road, N.D.-21	28-1-1976	Retd. Judge Bombay H/C.
32	Mr. Jagjit Singh	236, Sector-9C, Chandigarh	28-1-1976	Retired Judge Delhi H/C
33	Mr. U.R. Lalit	B-75, Sector 14, NOIDA – 201 301.	06-2-1976	Retd. Judge Bombay H/C.
34	Mr. R. W. Adik	Address not available	01-3-1976	Adv. Genl
35	Mr. N. P. Nathwani	3, Firozshah Road, N. Delhi – 110 001.	03-3-1976	Retd. Judge Bombay H/C.
36	Mr. Vepa P. Sarathi	D/1/59/1, Andrews Ganj, New Delhi-49	03-1-1976	Advocate
37	Mr. Raj Bahadur	19, Akbar Road, New Delhi-11	12-1-1977	Advocate
38	Mr. M. R. Vasudev Pillai	C-230, Defence Colony, New Delhi	18-3-1977	Advocate
39	Mr. S.P. Bhargava	101, Darya Ganj, New Delhi	05-5-1977	Retired Judge Madhya Pradesh H/C
40	Mr. K. B. Asthana	71, Western Court New Delhi	22-7-1977	Retired Judge high Court of Allahabad High Court
41	Mr. Bhubneshwar Dhuri	N-2, M Road, Patna-80001	08-12-1977	Retd Judge Patna H/C
42	Mr. P. Shivshankar	Sree Sadan, Himayat Nagar, Hyderabad-500029	08-02-1978	Retd Addl Judge A.P. H/C

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43	Mr. P. A. Chaudhary	1-10-1/16, Ashok Nagar, Hyderabad	08-02-1978	Advocate
44	Mr. S. B. Bhasme	88, Lawyers Chambers, Supreme Court, N.D.	18-7-1978	Advocate
45	Mr. Rajni Patel	K-2, Cuffe Parade Colaba, Bombay – 400 005	18-4-1979	Advocate
46	Mr M. M. Abdul Khader	C-75, Neeti Bagh, New Delhi	18-7-1979	Advocate
47	Mr. J. P. Goyal	4, Lawyers Chambers Supreme Court of India, N. D.	03-8-1979	AOR
48	Mr. A. N. Sinha	7/A-73, Western Extn. Area, New Delhi	25-9-1979	Advocate
49	Mr. T. V. Mehta	Siddhartha, 3rd Dada Rokadnath Society, 22.2.201near Narayan Nagar, Bus Terminal Paldi, Ahmedabad	13-12-1979	Retd Chief Justice H/C of H. P
50	Mr. C.M. Lodha	B-Road, Paote, Jodhpur-342010	23-7-1980	Retd Chief Justice Rajasthan H/C
51	Mr. S. N. Sankar	B, Bela Road Civil Lines, Delhi	09-9-1980	Retd. Judge Delhi H/C.
52	Mr. Prithvi Raj	13, Tughlak Road, New Dehi	17-9-1980	Retd. Judge Delhi H/C.
53	Mr. K. Sudhakaran	Address not available	07-10-1980	Adv Gen.
54	Mr. M. S. Joshi	B-12, Derababa Jaimal Singh, Beas, Amritsar.	30-10-1980	Retd. Judge Delhi H/C.
55	Mr. Harbans Lal	68, Sector 8, Chandigarh	12-11-1980	Retd. Judge P & H H/C
56	Mr Pritam Singh Safeer	A-28, Neeti Bagh, New Delhi	30-1-1981	Retd Judge Delhi H/C
57	Mr. M. R. A. Ansari	4, Janpath, New Delhi - 11	04-5-1981	Retd Chief Justice J&K H/C
58	Mr. Alladi Kappuswami	3-6-226/1, Himayath Nagar, Hyderabad - 5000 29 (AP)	30-3-1982	Retd. Judge A.P. H/C.
59	Mr Manmohan Singh Gujral	S-152, Greater Kailash-II, New Delhi	14-4-1983	Retd Chief Justice P&H H/C

S.No.	Name	Address	Date of designation as Senior Advocate	Remarks
60	Mr B. Datta	60, Lawyers Chambers Supreme Court of India, N.D	14-4-1983	Advocate
61	Mr. R. D. Tulpule	"Deepak", 1143 Shukrawar Peth, Pune – 411 002.	28-7-1983	Retd. Judge Bombay H/C.
62	Mr. B. G. Murdeshwar	P-6, South Extn. Part-II, New Delhi – 49	10-8-1983	Advocate
63	Mr. T.A. Ramachandran	L-1/2, South Extn. II, New Delhi	5-10-1983	AOR
64	Mr. Mela Ram Sharma	556, Sector 8B, Chandigarh	10-8-1984	Retd. Judge P&H H/C.
65	Mr. M. L. Jain	B-13, Vijay Path, Tilak Nagar, Jaipur-04.	26-9-1984	Retd. Judge Delhi H/C.
66	Mr. Mahavir Singh	C-802, Multistory, Building, Kasturba Gandhi Marg, N. Delhi	28-9-1984	Retd. Judge Allahabad H/C.
67	Mr. G. A. Shah	101, Jor Bagh, New Delhi	04-4-1985	Adv.
68	Mr. Prakash Narain	G-12/7, DLF Qutub Enclave, Gurgaon, Haryana.	3-10-1985	Retd. Chief Justice Delhi H/C
69	Mr. Prodyot K. Banerjee	B-357, New Friends Colony, New Delhi - 65	17-10-1985	Retd. Chief Justice Rajasthan H/C
70	Mr. K. Subhramanya Reddy	"SHILPA", 6-3-347/11, Dwarkapuri Colony, Panjagutta, Hyderabad	11-12-1985	Advl Genl
71	Mr. Rajinder Sachar	A-19, New Friends Colony, New Delhi - 110065	07-1-1986	Retd. Chief Justice Delhi H/C
72	Mr. Dev Raj Khanna	11AB, Mathura Road, New Delhi	22-1-1986	Retd. Judge Delhi H/C
73	Mr. K. N. Bhat	#9, Sector 15-A, NOIDA- 201 301 NCR Delhi	30-4-1986	AOR
74	Mr. Ashwani Kumar	C-9, Friends Colony, New Delhi	15-7-1986	Adv.
75	Mr. H. L. Anand	8, Rajaji Marg, New Delhi	10-8-1986	Retd. Judge Delhi H/C.
76	Mr. A S. Nambiar	222, North Avenue, New Delhi	04-11-1986	AOR

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77	Mr. Rameshwar Nath	A-21, Neeti Bagh, New Delhi	17-12-1986	Retd. Chief Justice Delhi H/C
78	Mr. Swaraj Kaushal	8, Safdarjung Lane, New Delhi – 110 011	20-12-1986	AOR
79	Mr. Ravindra Nath	3321, Kucha Kasgari, Bazar Sitaram, Delhi	05-4-1987	AOR
80	Mr. K S. Sidhu	45, Madhuban, Delhi - 92	05-4-1987	Retd. Judge Rajasthan H/C
81	Mr. Sultan Singh	B-33, Panchsheel Enclave, New Delhi - 110017	05-4-1987	Retd. Chief Justice Delhi H/C
82	Mr. Purushottam Das Kudal	117-B, Vidyut Nagar, Queens Road, Jaipur	08-5-1987	Retd. Judge Rajasthan H/C
83	Mr. K. Shanmukham	36, 5 th Trust Cross Street, Mandavelipakkam Chennai-28	20-1-1988	Retd. Judge Madras H/C
84	Mr. Dwarka Pd. Gupta	E-15, Kailash Colony, New Delhi-48	20-1-1988	Retd. Chief Justice Rajasthan H/C
85	Mr. P. N. Duda	95, Zakirbagh, New Friends Colony, New Delhi- 25	06-5-1988	Advocate
86	Mr. D. S. Tewatia	A-27/15, D.L.F. Kutub Enclave, Phase-I (behind Gym Khana, Gurdwara, Haryana) 9810123170	06-5-1988	Retd. Chief Justice Calcutta H/C.
87	Mr. G. Ramanujam	New No. 27, Old No. 15, 4th, Main Road, Kasturba Nagar, Chennai – 20.	17-3-1989	Retd. Judge Madras H/C.
88	Mr. Bal Krishna Behera	Plot No. 93, Unit- III, Kharavela Nagar near RamMandir, Bhubaneswar	17-3-1989	Retd. Judge Orissa H/C.
89	Mr. S. P. Goyal	Kothi No. 22, Sector 16, Panchkula	17-3-1989	Retd. Judge Punjab & Haryana H/C.
90	Mr. Y. V. Anjaneyulu	H. No. 3-45/1, "Sri Nilayam" Dr. Boomanna Marg, Kachiguda, Hyderabad	17-3-1989	Retd. Judge A.P. H/C.

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91	Dr. N. M. Ghatate	901, Asha Deep, 9 Hailey Road, New Delhi	17-3-1989	Advocate
92	Mr. S. S. Javali	85, Law Chambers, Supreme Court of India, New Delhi	17-3-1989	Advocate
93	Mr. S. S. Chadha	99, Sukhdev Vihar, New Delhi-110065	03-8-1989	Retd. Judge Delhi H/C.
94	Mr. P. P. Bopanna	9, Hayes Road, Bangalore-25 Ph. No. 080 2221 1949	03-8-1989	Retd. Judge Karnataka H/C.
95	Mr. Koka Ramachandra Rao	Plot No. 266 A, Road No. 10, Jubilee Hills, Hyderabad	03-8-1989	Retd Chief Justice A.P. H/C
96	Mr. H. L. Agarwal	B/3, 125, Manu Apartments, Mayur Vihar, Delhi -110 091.	03-8-1989	Retd. Chief Justice Orissa H/C.
97	Mr. C. P. Sen	205, Congress Nagar, Nagpur(M.S.)	21-12-1989	Retd. Judge M.P. H/C.
98	Mr. S. N. Chowdhury	G-70, Masjid Moth, G.K.II New Delhi	21-12-1989	Advocate
99	Mr. S A. Kader	H-33, Parvathi Street, Kalashetra Colony, Besant Nagar (Extn). Chennai – 90.	21-12-1989	Retd. Judge Madras H/C.
100	Dr. Sushil Kumar Tewari	Station Road, Jaipur	20-4-1990	Advocate
101	Mr Charanjit Talwar	E-14, Sector-30, Noida	04-5-1990	Retd. Judge Delhi H/C.
102	Mr. Mian Jalal-ud-Din	Chinar Colony Lane, Baghat Barzulla , Srinagar	11-10-1990	Retd. Chief Justice J & K H/C.
103	Mr. Krishna Prasad Mohapatra	61, Forest Park , Bhubaneswar	11-10-1990	Retd. Judge Orissa H/C.
104	Mr. Ram Krishna Shukla	21, Hamilton Road, Allahabad	11-10-1990	Retd. Judge Allahabad H/C.
105	Mr. U. C. Srivastava	5-D, A.P. Sen Road, Charbagh, Lucknow	11-10-1990	Retd. Judge Allahabad H/C.
106	Mr. Kolse Patil Baban Gangadhar	C/48, Abhimanshree Housing Society, Pashan Road, Pune – 411 008.	01-01-1991	Retd. Judge Bombay H/C.

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107	Mr. V. N. Ganpule	B-82, New Rajinder Nagar, New Delhi	01-01-1991	AOR
108	Mr. Udai Sinha	308, Patliputra Colony, Patna	08-03-1991	Retd. Judge Patna H/C
109	Mr. Rajendra Prasad Singh	C-47, Anand Vihar, Delhi	08-03-1991	Retd. Judge Allahabad H/C
110	Mr. S. K. Kader	Srambickal House, S.R.M. Road, (Siva Rama Menon Road, Cochin	07-05-1991	Retd. Judge Kerala H/C
111	Mr. K. N. Shukla	35-A, Nayagaon, Jabalpur	07-05-1991	Retd. Judge M.P. H/C
112	Mr. M. K. Chawla	464, Sector-15A, Noida 201301	07-05-1991	Retd. Judge Delhi H/C
113	Mr. Sushil Kumar	95, Lawyers Chambers Supreme Court of India, New Delhi Res: 2152, Dakni Rai Street, Darya Ganj, Delhi	07-05-1991	AOR
114	Mr. B. B. Ahuja	B-1/7, Safdarjung Enclave, Africa Avenue, New Delhi	19-12-1991	AOR
115	Mr. G. K. Mathur	N-8, Sector 11, Noida 201301, UP	19-12-1991	Retd. Judge of Allahabad High Court
116	Mr. Suraj Narayan Sapra	13-64, Sector 14, Noida	24-03-1992	Retd. Judge, Delhi High Court
117	Mr. R. P. Mankad	C-104, Vraj Vihar – 7, near Prehladnagar Cross Roads opp AUDA Garden, Anandagar, Ahmedabad – 380051.	15-5-1992	Retd. Judge Gujarat H/C
118	Mr. S. B. Wad	D-88, Panchsheel Enclave, New Delhi-110017	08-9-1992	Retd. Judge Delhi H/C
119	Mr. Satyeshwar Roy	Line Lank(West) Ranchi	08-9-1992	Retd. Judge Patna H/C
120	Mr. M. Rama Jois	Srisaila No. 870/C, V Block Rajaji Nagar, Bangalore	17-11-1992	Retd. Chief Justice Punjab & Haryana H/C

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121	Mr. Navin Chandra Sharma	A-12, Gandhi Nagar, Jaipur (Rajasthan)	9-12-1992	Retd. Judge Rajasthan H/C
122	Mr. Sardar Ali Khan	302, H.No.16-4-777/1, "Sardar Bagh" New Malakpat, Hyderabad, A.P.	9-12-1992	Retd. Judge A.P. H/C
123	Mr. K. Sukumaran	"Jyotis" Market Road Ernakulam, Kochi – 682018, Kerala.	9-12-1992	Retd. Judge Bombay H/C
124	Mr Gian Chand Jain	157, Madhuban, Patpar Ganj Road, Delhi – 110 092	22-4-1993	Retired Judge Delhi H/C
125	Mr. B.C. Verma	New Adarash Colony, Jabalpur	6-9-1993	Retired Judge Patna H/C.
126	Mr. Syed Haider Shauket Abidi	B. 7/1 Extension Safdarjung Enclave. New Delhi 110029	1-11-1993	Retd. Chief Justice J & K H/C.
127	Mr. V.P. Bhatnagar	(i) Block- A, Set No. 5, Regent House, Apartments, The Mall, Shimla. (ii) 534, Mount Kailash Tower III, East of Kailash, New Delhi-65.	1-11-1993	Retired Judge H.P. H/C.
128	Mr. Gopal Subramaniam	B-5/7, Safdarjung Enclave, Africa Avenue, New Delhi.	15-12-1993	Advocate
129	Mr. Rohinton F. Nariman	M-18, Green Park, New Delhi.	15-12-1993	Elevated as Hon'ble Supreme Court Judge
130	Mr. R.R. Mishra	182, Old Mumfordgunj, Allahabad (U.P.)	11-5-1994	Retired Judge Allahabad H/C.
131	Mr. Jitendra Sharma	17, Lawyers Chambers, Supreme Court Compound New Delhi	11- 5- 1994	AOR
132	Mr. Rajeev Dhawan	A-131, New Friends Colony, New Delhi	11- 5- 1994	Advocate
133	Mr. Jai Singh Sekhon	2536, Sector 35-C, Chandigarh	21-10-1994	Retired Judge P &H H/C.
134	Mr. I.G. Shah	401-A, Prachi, Juhu Versova Link Road, behind HDFC Bank, Andheri (W), Mumbai. Gulabchand House, Malegaon Road, Dhule – 424 001 (Nasik)	21-10-1994	Retired Judge Bombay H/C.

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135	Mr. Varghese Kalliath	Trinity Woods, 102, East Surjapur Road, Bangalore – 560 034.	5-1-1995	Retired Judge Kerela H/C.
136	Mr. Gulab Chandra Gupta	Opposite Gate No. 2, Wright Town, Jabbalpur – 482 002 (M.P.)	28-3-1995	Retired Chief Justice Himachal Pradesh H/C.
137	Mr. K. Swamidurai	New No. 22/1, (old No. 14), VI Street, Sowrashtra Nagar, Choolaimedn , Chennai – 94.	28-3-1995	Retired Judge MadrasH/C.
138	Mr. S. K. Dhoon	C-1/15 Humayun Road, New Delhi	28-3-1995	Retired Judge Allahabad H/C.
139	Mr. Padam Nabh Nag	A-64, Sector-39, Noida (U.P.)	28-3-1995	Retired Judge Allahabad H.C.
140	Mr. R.S. Verma	SUBRAJ 20/39, Renu Path Mansarover Jaipur (Rajasthan)	28-3-1995	Retired Judge Rajasthan H/C.
141	Mr. V.A. Mohta	A-207, “Priyadarshni”. Delhi. Govt. Officers G.G. H.S. Ltd. 17, I.P. Extn . (Patpar Ganj) Delhi – 110092	2-8-1995	Retired Chief Justice Of Orissa H/C.
142	Mr. S.K. Mookerji	1, G.T. Road, Lookerganj Aallahabad, (U.P.)	2-8-1995	Retired Judge Patna H/C.
143	Mr. H. W. Dhabe	H. No. 81, Rahate Colony, Wardha Road, Nagpur- 440 001.	2-8-1995	Retired Judge Bombay H/C.
144	Mr. Raju Ramachandran	97, Lawyers Chambers. Supreme Court. New Delhi.	26-9-1996	AOR
145	Mr. K. John Mathew	Kattapurath House, Veekshanam Raad, Ernakulam Cochin - 682018	10-1-1997	Retd Judge Kerala H/C
146	Mr. Prakash Chandra Pathak	630, Beoharbag, Jabalpur (M.P.)	10-1-1997	Retd. Judge M.P. H/C
147	Mr. K. Narayan	Shastri Nagar Block I, House No.1, Ghaziabad	10-1-1997	Retd. Judge Allahabad H/C
148	Mr. Upendralal Waghray	Plot No. 130, Road No. 10, Jubilee Hills Hyderabad-33	10-1-1997	Retd. Judge A.P. H/C

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149	Mr. Dipankarlal Mehta	20/40, Mansarovar Jaipur	10-1-1997	Retd .Judge Rajasthan H/C
150	Mr Abdul Gayur Qureshi	63, Ram Nagar Colony, Shahjahanabad , Bhopal & Gandhi Road, 3-Radio Colony, Indore	10-1-1997	Retd. Judge M. P H/C
151	Mr. R. B. Mehrotra	3- Patrika Marg Allahabad UP	10-1-1997	Retd .Judge Allahabad H/C
152	Mr. T. S. Arunachalam	Flat No- 086 Tower no 13 Phasel Supreme Enclave, Mayur Vihar Delhi	10-1-1997	Retd .Judge M. P H/C
153	Mr. C.L. Chaudhry	D-15 Sector-20 Noida-201301	10-1-1997	Retd. Judge Delhi H/C
154	Mr. M. S. Ganesh	133, Lawyers Chambers Supreme Court, N.D.	10-1-1997	AOR
155	Mr. K. R. Chowdhary	16,Lawyers Chamber, S.Court, New Delhi	10-1-1997	AOR
156	Mr. R. Venkataramani	Shankara No-1 Savita Vihar New Yojana Vihar, N.Delhi-92	17-1-1997	AOR
157	Mr. P. Krishnamoorthy	Karthika Krishnaswamy Road, Ernakulam, Kochi-682035	01-10-1997	Retd. Judge Karnataka H/C
158	Mr. Sushil Kr. Jain	Kothi No. 1278, Sector-18C, Chandigarh	01-10-1997	Retd. Judge Allahabad H/C
159	Mr. Jagdish Kumar Mehra	S-388, Greater Kailash, Part-I, New Delhi-110048	13-2-1998	Retd. Judge Delhi H/C.
160	Mr. B. M. Thulasidas	'Rohini' Temple Lane (South),Ravipuram,Kochi-682015, Kerala	13-2-1998	Retd. Judge Kerala H/C.
161	Mr. M. K. Kapoor	# 407, Secytor -6, Panchkula	20-8-1998	Retd. Judge Punjab & Haryana H/C.
162	Mr. B. N. Krishnan	209, Double Road, Indiranagar II Stage, Bangalore	20-8-1998	Retd. Judge Karnataka H/C
163	Mrs. Shobha Dixit	145, Mandakini Enclave, Alaknanda, New Delhi	20-8-1998	Retd. Judge Allahabad H/C

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164	Mr. Jaspal Singh	59, Hemkunt Colony, N.D.-48	20-8-1998	Retd. Judge Delhi H/C.
165	Mr. T. V. Ramakrishnan	"Anugraha", 45/1871-C, near P. J. Antony Ground Road and Playground, Panchalam, Kochi-682012	20-8-1998	Retd. Judge Kerala H/C.
166	Mr. M. N. Rao	Bungalow No. 102, New Moti Bagh, New Delhi - 23	20-8-1998	Retd. Chief Justice H.P.H/C.
167	Mr. P. K. Majumdar	P-7, Gariahat Road, Calcutta – 700 029 (9831381608	20-8-1998	Retd. Judge Calcutta H/C.
168	Mr. N. G. Das	4-1448, Chitranjan Park, New Delhi- 19.	20-8-1998	Retd. Judge Gauhati H/C.
169	Mr. R. K. Gulati	Flat No. 1004, Emperor-3, Supertech Emerald Court, Sector 93-A, NOIDA.	20-8-1998	Retd. Judge Allahabad H/C.
170	Mr. Anoop George Chaudhary	Flat No. 182, Tower No. 8, Supreme Enclave, Mayur Vihar, Phase-1, New Delhi	20-8-1998	Adv General
171	Mr. S. Balakrishnan	Harihar Vihar C-65, Neeti Bagh, New Delhi	20-8-1998	AOR
172	Mr. Subodh Markandaya	A-193, Surajmal Vihar, Vikas Marg Extn. Delhi	20-8-1998	AOR
173	Mr. P. N. Misra	G-8, South Extn. Part-II, New Delhi	20-8-1998	AOR
174	Mr. Salman Khurshid	4, Gulmohar Avenue, Jamia Nagar, New Delhi	20-8-1998	Adv
175	Mr. U. L. Bhat	1023, 24 th Main Tent Road, Sector-I, H.S.R. Layout Bangalore-34	11-2-1999	Retd. Chief Justice M.P. H/C.
176	Mr. Panicka Veettil Kottilungal Shamsuddin	'JASMIN' Sivarama Menon Road, Kochi-682 018	11-2-1999	Retd. Judge Kerala H/C.
177	Mr. Adarsh Kumar Goel	Chamber No. 43, Supreme Court of India, New Delhi	11-2-1999	Elevated as Hon'ble Supreme Court Judge
178	Mr. M C. Jain	At Jodhpur ANU-VILLA PI. No. 92, Section-	24-8-1999	Retd. Chief Justice Rajasthan H/C.

S.No.	Name	Address	Date of designation as Senior Advocate	Remarks
		7, New Power House Road, Jodhpur At Jaipur F-177, Megha Marg, Janpath, Shyam Nagar, Jaipur- 302 019		
179	Mr. V. S. Dave	C-22, Sai Jai Singh Highway Bank Park, Jaipur Dave Apartments, Block-A, Flat No. 102	24-8-1999	Retd. Judge Rajasthan H/C
180	Mr. B. K. Singh	2/4, Vivek Khand, Gomti Nagar, Lucknow.	24-8-1999	Retd. Judge Allahabad H/C
181	Mr K. M. Agarwal	305, Sundarnagar, Raipur, M.P. Ph. No. 0771 - 2242240	07-3-2000	Retd. Chief Justice Sikkim H/C.
182	Mr. Susanta Chatterjee	2, P. K. Tarkalankar Lane, Sibpur, Howrah, West Bengal	07-3-2000	Retd. Acting Chief Justice Orissa H/C.
183	Mr. Srinath Sahay	B-3/254, Vinay Khand, Gomti Nagar, Lucknow	07-3-2000	Retd. Judge Allahabad H/C.
184	Mr. R. P. Gupta	149, Dayanand Vihar, Vikas Marg Extn. Delhi	07-3-2000	Retd. Judge M.P. H/C.
185	Mr. Mohammad Asghar Ali Khan	A-19, Raghunath Puri, Kalwar Road, Jhotwara, Jaipur-302012	07-3-2000	Retd. Judge Rajasthan H/C
186	Mr. H. R. Bhardwaj	14, Tuglak Road, New Delhi	07-3-2000	Advocate
187	Mr. Suresh Dutt Jha	Indira Ward, Gurudwara Road, Jabalpur Distt. Bustar, M.P.	14-11-2000	Retd. Judge Calcutta H/C.
188	Mr. C. S. Rajan	ALRA-59, Ashramam Lane, Kaloor, Kochi	14-11-2000	Retd. Judge Kerala H/C.
189	Mr. N. L. Ganguli	31-A, Tagore Town, Allahabad, U.P.	14-11-2000	Retd. Judge Allahabad H/C.
190	Mr. H. N. Hingorani	40, Lawyers Chamber, Supreme Court Compound, New Delhi	14-11-2000	AOR

S.No.	Name	Address	Date of designation as Senior Advocate	Remarks
191	Mr. Ranjit Kumar	16, Todarmal Road (Bengali Market), New Delhi Res: H-69, Greater Kailash-I New Delhi	14-11-2000	AOR
192	Mr. Rajiv Dutt	16, Todarmal Road (Bengali Market), New Delhi	14-11-2000	AOR
193	Mr. Amarendra Sharan	105, New Chamber Block, Supreme Court Compound, New Delhi Res: C-31, Sector 39, Noida	14-11-2000	AOR
194	Mr. Y. Bhaskar Rao	H.No. 5-9-22/63/3, Adarshnagar, Hyderabad	29-1-2001	Retd. Chief Justice Karnataka H/C
195	Dr. J. N. Dubey	H.No. 102, Sector- 15A, NOIDA- 201301	30-4-2001	Retd. Acting Chief Justice Patna H/C.
196	Mr. Mam Chandra Agarwal	Flat No. 1133, Sec-29, , near Lord Mahavera Public School, Noida, Gautam Budh Nagar	30-4-2001	Retd. Judge Allahabad H/C.
197	Mr. K. Ramamurthy	D-17, G.K. Enclave, Part I, Delhi-48	30-4-2001	Retd. Judge Delhi H/C.
198	Mr. S. Ganesh	A-141, Niti Bagh, New Delhi	30-4-2001	Advocate
199	Mr. A. S. Tripathi	AD-49, Ekanki Kunj Colony, Muir Road, Rajapur, Allahabad, U.P.	30-4-2001	Retd. Judge M.P.H/C.
200	Mr. T. K. Chandrashekhara Das	'Nandhanam' Jawahar Nagar, Kadavanthva, Kochi - 682020	21-8-2001	Retd. Judge Bombay H/C.
201	Mr. S. Parvatha Rao	Plot No. 68, Phase-3, Road No. 71, Jubilee Hills, Hyderabad	29-10-2001	Retd. Judge A.P. H/C.
202	Mr. P. A. Mohammed	Supramo, No. 37/3085A, Villanankil Lane, Ponoth Road, Kaloor, Kochi – 682 017.	29-10-2001	Retd. Judge Kerala H/C.
203	Mr. Ashok Agarwal	AB-80, Shah Jahan Road, New Delhi	09-09-2002	Retd. Chief Justice Madras H/C
204	Mr. V. S. Kokje	201, Park Residency 214 130FNA Compound race Course Road No. 2 Indore-452003	09-09-2002	Retd. Judge Rajasthan H/C.
205	Mr. A. M. Mir	Jawahir Nagar, Srinagar	09-09-2002	Retd. Judge J & K H/C.

S.No.	Name	Address	Date of designation as Senior Advocate	Remarks
206	Mr. V. P. Mohan Kumar	G-250, Sanjay Panampilly Nagar, Ernakulam, Kochi-682036	09-09-2002	Retd. Judge Kerala H/C.
207	Mr. Vijay Hansaria	Off: Chamber No. 422, M C Setalvad Block, Supreme Court of India, New Delhi 110001 Res: D16F, Hauz Khas, New Delhi 110016	09-09-2002	Advocate-on-Record
208	Mr. Sunil Gupta	3-A, Sagar Apptt. 6, Tilak Marg, New Delhi	09-9-2002	Advocate-on-Record
209	Mr. A. S. Qureshi	(i) 145, Supreme Enclave, Mayur Vihar, Phase-I, New Delhi (ii) 201, First Floor, Golden leaf, Muslim Society, 'Navrangpura' Ahmedabad – 380009	14-8-2003	Retd. Judge Gujarat H/C.
210	Mr. M. R. Calla	(i) V-19, 1 st floor, Green Park Extn., N.D. 110016 (ii) 15/17 Ratnam Barwara House, Ajmer Road, Jaipur 302006 (iii) SUKOON 181, Sunrise Park, behind Asia School Drive-in-Road-side Ahmedabad (Gujarat) 380052	14-8-2003	Retd. Judge Rajasthan H/C
211	Mr. T. S. Doabia	Safdarjung, New Delhi.	14-8-2003	Retd. Judge J & K H/C.
212	Mr. M. P. Chinnappa	1419, Judicial Layout, 9th Main, 2 nd Cross, G K V K Post, Bellary Road Bangalore 560065	29-4-2004	Retd. Judge Karnataka H/C.
213	Mr. R. K. Batta	B-45, Swasthya Vihar, Vikas Marg, New Delhi- 92 Member national Consumer Disputes, Redressal Commission, B, Wing 8 th Floor, Janpath , New Delhi – 110 001	29-4-2004	Retd. Judge Bombay H/C.
214	Mr. Ch. Pratap K. Mishra	Suraya Nagar, Link Road, Cuttack (new)	29-4-2004	Retd. Judge Orissa H/C.

S.No.	Name	Address	Date of designation as Senior Advocate	Remarks
215	Mr. S. K. Mahajan	C-271, Defence Colony, New Delhi - 110024	29-4-2004	Retd. Judge Delhi H/C.
216	Mr. S. K. Dubey	Ratnam, E-11, Vasant Vihar Extn., Gwalior (new)	29-4-2004	Retd. Judge M.P. H/C.
217	Mr. D. G. Karia	Bungalow No. 12 Sarvottamnagar, Opp. Memnagar Fire Station b/h Hatkesh Society, G-41, First Floor, Greater Kailash-II, New Delhi	29-4-2004	Retd. Judge Gujarat H/C.
218	Mr. Uday Umesh Lalit	37, Supreme Enclave, Mayur Vihar, New Delhi	29-4-2004	Elevated as Judge of Hon'ble Supreme Court on 13.08.2014.
219	Mrs. K. K. Usha	Jyothis, Market Road, Kochi – 682 031.	07-12-2004	Retd. Judge Kerala H/C.
220	Mr. C. M. Nayar	C-490, Defence Colony, New Delhi	07-12-2004	Retd. Judge Delhi H/C.
221	Mr. Vaman Rao	Flat Nos. 202, 203, Mahasiva Apptt. 3-4-874/1/9, Barkatpura, Hyderabad	07-12-2004	Retd. Judge A.P. H/C.
222	Mr. K. C. Gupta	Kothi No. 61, Sector-9, Panchkula, Haryana	07-12-2004	Retd. Judge P &H H/C.
223	Mr. P. C. Agarwal	A-1,89, Sec-20, Noida (U.P.)	27-7-2005	Retd. Judge M. P. H/C.
224	Mr. Amaresh Kumar Singh Somavanshi	48/21, Rajat Path, Moti Path, Mansarovar, Jaipur-302020	27-7-2005	Retd. Judge Rajasthan H/C
225	Mr. S. R. Singh	D-4, Sector -122 near Sai Mandir, NOIDA. 30 Hashimpur Road, Allahabad	10-1-2006	Retd. Judge Allahabad H/C.
226	Mr. G. Bikshapathy	16-9-749/41, Ajantha Cony, Racecourse Road, old Malakpet, Hyderabad-36	10-1-2006	Retd. Judge A.P. H/C.
227	Mr. V. Kanagaraj	No. 33, Chockalingam Nagar, Behind DMS Office, Gopalapuram Chennai	10-1-2006	Retd. Judge Madras H/C.
228	Mr. S. C. Pandey	577, South Civil Lines, near GCF, Chungi Chowki, Jabalpur, M.P.	10-1-2006	Retd. Judge M.P. H/C.

S.No.	Name	Address	Date of designation as Senior Advocate	Remarks
229	Mr. P. S. Patankar	1902, Rushab Tower Zakaria Bunder Cross Road, Opp. Rafi Ahmed Kidwai Marg, Sewri (W) Mumbai	10-1-2006	Retd. Judge Bombay H/C.
230	Mr. R. C. Chopra	N-7, Greater Kailash Part – I, New Delhi-110048	10-1-2006	Retd. Judge Delhi H/C.
231	Mr. B. C. Patel	(i) 12, Gurikunj Society Near Sharda Near Mahadev Nagar, P.O.Paldi, Ahmedabad-380007 (ii) 13, Mother Teresa, Crescent, New Delhi.	01-5-2006	Retd. Chief Justice Delhi H/C.
232	Mr. S. K. Keshote	Mez-I/Flat No. 302, EdenGarden, Bajaj Nagar Enclave, near Gandhi Nagar Rly Station, Jaipur 302015. C-69, Paradise Regency, Fat No. 402, C- Scheme, Jaipur Plot No. 37 Subham Apartment, Apartment No. 68, IPI Extn., Patparganj, New Delhi.	01-5-2006	Retd. Judge Rajasthan H/C.
233	Mr. S. K. Agarwal	A-62, Nizamuddin East, New Delhi Off: 24, Khan Market, New Delhi	01-5-2006	Retd. Judge Delhi H/C.
234	Mr. R. Bhaskaran	Sreekrishna Kripa, St. Francis Xavier's Church Road, Kaloore, Kochi, 682017	24-8-2006	Retd. Judge Kerala H/C.
235	Ms. Sharda Aggarwal	B-126, Sarvodya Enclave, New Delhi	24-8-2006	Retd. Judge Delhi H/C.
236	Mr. B. Panigrahi	Plot No. B/1451, Sec-6, Abhinav Bidanasi, CDA, Cuttack	07-8-2007	Retired Judge Orissa H/C
237	Mr. B. A. Khan	55, High Court Judges Colony, Sector 105, NOIDA- 201 304	07-8-2007	Former Chief Justice J & K H/C
238	Mr J. M. James	'Smriti' TC-26/939 (TC-27/1754) Vanchiyoor PO, Thiruvananthapuram- 695 035	07-8-2007	Retd. Judge Kerala H/C

S.No.	Name	Address	Date of designation as Senior Advocate	Remarks
239	Mr. P. Shanmugam	New No. 204, Old No.(288/B), TTK Road Teynampet, Chennai-18	07-8-2007	Retd. Judge Madras H/C
240	Ms. Indu Malhotra	59, Lawyers Chamber, Supreme Court Compound, New Delhi	07-8-2007	AOR
241	Mr. Pravin H. Parekh	B-99, Neeti Bagh, New Delhi 110049	25-9-2007	Advocate-on-Record
242	Mr. K. B. Siddappa	Plot No. 82, Phase -III, H.No. 6-5-1/8, Opp. HUDA, Nursery Park, Vaidehi Nagar Vanasthali Puram Hyderabad	06-2-2008	Retd. Judge A.P. H/C
243	Mr. R. Balasubramanian	No. 5, Tiger Varadhachary, 1 st Street, Kalakshetra Colony, Besant Nagar, Chennai - 90	06-2-2008	Retd. Judge Madras H/C
244	Mr. R. S. Sodhi	C-1/40, Safdarjung Development Area, New Delhi-110016.	06-2-2008	Retd. Judge Delhi H/C
245	Mr. D. Biswas	Shaktigarh Path, near Rajib Bhawan, Guwahati – 781 005	06-2-2008	Retd. Judge Gauhati H/C
246	Mr. S. S. Jha	Bungalow No. 898, near Allahabad Bank, Wright Town, , Jabalpur, M.P.	06-2-2008	Retd. Judge M.P. H/C
247	Mr. R. D. Vyas	401, Trishul Apartment, Sanghia Colony, A.B. Road, Indore	06-2-2008	Retd. Judge M.P. H/C
248	Mr. M. Karpaga Vinayagam	Bunglow No. 21, New Moti Park, New Delhi – 23 Chairperson, Appellate Tribunal for Electricity C-1/1, Tilaklane, Tilak Marg, New Delhi 110001.	14-10-2008	Retd. Chief Justice Jharkhand H/C
249	Mr. Nure Alam Chowdhury	26, Ratu Sarkar Lane, Calcutta Ph No. (033) 2235-8333	14-10-2008	Retd. Acting Chief Justice Calcutta H/C

S.No.	Name	Address	Date of designation as Senior Advocate	Remarks
250	Mr. V. G. Palshikar	C-102, Lloyds Estate, Vidyalkar College Road, Sangam Nagar, Wadala (East), Mumbai – 400 037. office- R.No. 211, 2 nd Floor, 16/2 Bake House, Maharashtra Chamber of Commerce Lane, opp. Mah.State Co.op Bank Ltd., Fort., Mumbai – 400 023	14-10-2008	Retd. Judge Bombay H/C
251	Mr. Hari Nath Tilhari	No. 162/42, Astabal, Charbagh, Lucknow	14-10-2008	Retd. Judge U.P. & Karnataka H/C.
252	Mr. R. Gururajan	No. 504, 5 th Floor, Sriharikrupa 15 th Cross Malleshwaram Bangalore-560003	14-10-2008	Retd. Judge Karnataka H/C
253	Mr. A. Mariarputham	242, New Lawyers Chamber, Supreme Court Compound New Delhi	14-10-2008	AOR
254	Mr. P. S. Narasimha	127, Lawyers Chamber (Old) Supreme Court Compound New Delhi	14-10-2008	Advocate
255	Mr. J. S. Attri	25, M. C. Setalvad Lawyers Chamber, Bhagwan Das Road, Supreme Court, New Delhi	14-10-2008	AOR
256	Mr. Pallav Shishodia	328, New Lawyers Chamber, Supreme Court Compound N .D.	14-10-2008	Advocate
257	Mr. Krishnan Venugopal	C-12, Diwan Shree Aptt., 30, Ferozshah Road, New Delhi	14-10-2008	Advocate
258	Mr. Maninder Singh	F-12, Jangpura Extn. New Delhi	28-4-2009	AOR
259	Mr. R. S. Suri	16, New Lawyers Chamber, Supreme Court Compound N.D	28-4-2009	AOR
260	Mr. Shiv Kr. Sharma	878-B, Mahaveer Nagar-1, Durgapur, Jaipur.	28-4-2009	Retd. Judge Rajasthan H/C
261	Mr. K. V. Vishwanath	215, New Lawyers Chamber, M. C. Setalvad Block, Bhagwan Das Road, New Delhi	28-4-2009	Advocate
262	Mr. Bilal Nazki	House No. 85, A.I- Farooq Colony, Rawalpura, Srinagar, J&K	18.2.2010	Retd Chief Justice Orissa H/C

S.No.	Name	Address	Date of designation as Senior Advocate	Remarks
263	Mr. O.P. Dwivedi	G-72, Sector 25, Jalvayu Vihar, NOIDA	18.2.2010	Retd. Judge Delhi H/C
264	Mr. Ikram-UI-Bari	3/123, Vikas Khand, Gomti Nagar, Lucknow	18.2.2010	Retd. Judge Allahabad H/C
265	Mr. Giri Venkitasubramani	Sreepushkaram , C.L. Anand Lane, M.G. Road, Ernakulam, Cochin - 682 011, Kerala.	18.2.2010	Retd. Judge Kerala H/C
266	Mr. B. Padmaraj	No. 1288, 13 th Main Judicial Lay-out, G.K.V.K. Post, Bangalore – 560 065	18.2.2010	Retd. Judge Karnataka H/C
267	Mr. A. K. Sanghi	118, Lawyers Chamber, Supreme Court of India, New Delhi – 110 001.	18.2.2010	AOR
268	Mr. Dhruv Mehta	33 Lawyers Chambers, Supreme Court of India, New Delhi – 110 001.	18.2.2010	AOR
269	Mr. Mukul Mudgal	Ist Floor C-30, Nizamuddin East, New Delhi 110 013.	9.8.2011	Retd. Chief Justice Punjab & Haryana High Court
270	Mr. Bhagwati Prasad	53, Ground Floor, World Trade Centre, Barakhamba Lane, New Delhi – 110 001	9.8.2011	Retd Chief Justice High Court of Jharkhand
271	Mr. Subhash Samvatsar	Chamber No. 22-23 Johari Palace, 51 M.G. Road, Indore.	9.8.2011	Retd. Judge High Court of M.P.
272	Mr. S.P. Khare	A-1, 202, Shehnai Residency, A.B. Road, Opp : Amarvilas Hotel, Indore (M.P.) 452 010	9.8.2011	Retired Judge High Court of Madhya Pradesh
273	Mr. Deo Narayan Thanvi	7, Parvati Nagar, Circuit House Road, Jodhpur.	9.8.2011	Retd. Judge High Court of Rajasthan
274	Mr. Piyush Mathur	Flat No. 401, Block A-One, Shehnai Residency, A.B. Road, Indore (M.P.)	9.8.2011	Retired Judge. High Court of Madhya Pradesh
275	Mr. D.A. Mehta	203, Sujay Flats, Devendra Park, In Shradha Petrol Pump Lane, Near Judges' Bungalow Circle, Bodakdev, Ahmedabad – 380 054.	9.8.2011	Retd. Judge High Court of Gujarat

S.No.	Name	Address	Date of designation as Senior Advocate	Remarks
276	Mr. Vijay C. Daga	Opp. Old Custom House, 12/14, Shahid Bhagat Singh Road, Fort, Mumbai – 400 001.	9.8.2011	Retd. Judge High Court of Bombay
277	Mr. S. L. Bhayana	8- B, Lodhi Estate, New Delhi –110 003.	9.8.2011	Retd. Judge High Court of Delhi
278	Mr. K. A. Puj	201, Akashsagar Flats Panchvati Second Lane, near Ambawadi Circle Ellisbridge, Ahmedabad - 380 006.	9.8.2011	Retd. Judge High Court of Gujarat
279	Mr. S.S. Kulshrestha	E-20, Ground Floor, Lajpat Nagar- III New Delhi – 110 024	9.8.2011	Retd. Judge High Court of Allahabad
280	Mr. Shiv Shanker	Sector 12, 191, Vasundhara, Ghaziabad, U.P.	21.11.2012	Retd. Judge High Court of Allahabad
281	Mr. Gopala Krishna Tamada	Brindavanam "Plot No. 443/A/54, Road No. 86, Jubilee Hills, Hyderabad	21.11.2012	Retd. Judge High Court of A.P.
282	Mr. S.P. Pathak	164, Santosh Nagar, New Sanganer Road, Jaipur - 302019	21.11.2012	Retd. Judge High Court of Rajasthan
283	Mr. Narinder Kumar Sud	Ambika Tower, 4 th Floor, Police Linew Road, Jalandhar-144001.	21.11.2012	Retd. Judge High Court of P & H
284	Mr. B.H. Marlapalle	D-314, 2 nd Floor, Defence Colony, New Delhi – 110 024.	21.11.2012	Retd. Judge High Court of Bombay
285	Mr. Ram Autar Singh	120, Duplex Sector 82, Swarnim Vihar, Noida (U.P.)	21.11.2012	Retd. Judge High Court of Allahabad
286	Mr. Gurusharn Sharma	C/604, Kalka Apartments, Plot 31, Sector 6, Dwarka , New Delhi – 75.	21.11.2012	Retd. Judge High Court of Patna
287	Mr. K. Padmanabhan Nair	Panchajanayam, H.No. 34/2383-A, Mangattu Road, Palarivattom P.O., Kochi-682 025	21.11.2012	Retd. Judge ,High Court of Kerala
288	Mr. Radha Mohan Prasad	M.P. Sinha Road, Kadam Kuan, Patna- 800 003	21.11.2012	Retd. Judge, High Court of Patna

S.No.	Name	Address	Date of designation as Senior Advocate	Remarks
289	Mr. Palok Basu	10, Kutchery Road, (K.G. Marg), Allahabad- 211 002	21.11.2012	Retd. Judge, High Court of Allahabad
290	Mr. Basant R.	H.No. B 5/97, 1 st Floor, Safdarjung Enclave, New Delhi- 110029	21.11.2012	Retd. Judge, High Court of Kerala
291	Mr. I.S. Shrivastava	B-101, Sanghavi Residency, Near Kalindi Midtown, In front of Sahara City, Bypass Road, Indore- 542 016 (M.P.)	21.11.2012	Retd. Judge, High Court of M.P.
292	Mr. P.B. Majumdar	506, Milestone Building, Near Drive in Road Kendra, Opp. Doordarshan, Ahmedabad-380054	21.11.2012	Retd. Judge, High Court of Gujarat
293	Mr. C.N. Ramachandran Nair	3B-Bhavani, Kunnumpuram, P.O., Kakkanad, Kochi - 682 030	21.11.2012	Retd. Judge, High Court of Kerala He took up the Govt assignment under Kerala Govt as Chairman, Dam Safety Authority 21.1.2013
294	Mr. Pradeep Kant	16, Krishna Colony, Faizabad Road, Lucknow- 226 006	21.11.2012	Retd. Judge, High Court of Allahabad
295	Mr. Guru Krishnakumar	C-4/21, Safdarjung Development Area, New Delhi- 110 016	21.11.2012	Advocate
296	Mr. Huzefa A. Ahmadi	D-27, G.F. Nizamudding (East), New Delhi-110 013	21.11.2012	Advocate
297	Mr. S.N. Aggarwal	Flat No. 45/5, Delhi Govt. Officers Flats, Rajpur Road, Delhi-54	3.9.2013	Retd. Judge, High Court of Madhya Pradesh
298	Mr. Parthasakha Datta	Ramprastha Greens, Oasis Emerald Heights Flat – 702, Sec-7, Vaishali Extn., Ghaziabad, U.P.- 201010	3.9.2013	Retd. Judge, High Court of Calcutta
299	Mr. Ashok Kumar Roopanwal	K-37 B (Basement), Kalkaji,	3.9.2013	Retd. Judge, High Court

S.No.	Name	Address	Date of designation as Senior Advocate	Remarks
		New Delhi-110019		of Allahabad
300	Mr. Yogendra Kumar Sangal	K-37 B (Basement), Kalkaji, New Delhi-110019	3.9.2013	Retd. Judge, High Court of Allahabad
301	Mr. P.R. Raman	113, Dikshit, Jawahar Nagar, Kadavanathra, Kochi- 682 020	3.9.2013	Retd. Judge, High Court of Kerala
302	Mr. G. Bhavani Prasad	Quarter No. 5, Ministers Block, Kundanbagh, Hyderabad- 500 016, Andhra Pradesh.	3.9.2013	Retd. Judge, High Court of Andhra Pradesh (vide order dated 08-12-14 of Ld. Registrar, his name has been temporarily removed from the register of Sr. Advocates as he has been appointed as Chairman of AP Electricity Regulatory Commission)
303	Mr. Vinod K. Sharma	C-99, East of Kailash, New Delhi.	3.9.2013	Retd. Judge, High Court of Madras
304	Mr. Rakesh Chandra Mishra	7, Rishi Nagar, Char-Imli, Bhopal (M.P.) -462 016	3.9.2013	Retd. Judge, High Court of Madhya Pradesh
305	Ms Meenakshi Arora	D-14, First Floor, Nizamuddin East, N.Delhi-13	3.9.2013	Advocate-on-Record
306	Ms Kiran Suri	Chamber No. 39, Old Lawyer's Chambers Supreme Court, N.Delhi -110001.	3.9.2013	Advocate-on-Record
307	Mr. Sushil Kumar Jain	Chamber No. 34, Old Lawyer's Chambers Supreme Court, New Delhi -110001.	3.9.2013	Advocate-on-Record
308	Ms Vibha Datta Makhija	Flat D, First Floor, B-10, Green Park Main, New Delhi-110016	3.9.2013	Advocate-on-Record
309	Mrs. T. Meena Kumari	House No. 2-2-18/13/C/2 A-38, Durgabai Deshmukh Colony, New Nallakunta, Hyderabad - 500044	11.2.2014	Retired Chief Justice of Meghalaya

S.No.	Name	Address	Date of designation as Senior Advocate	Remarks
310	Mr. Samudrala Govindrajulu	House No. 11-5-451, Flat No. 502, Paramount Apartment, FAPCCI Road, Red Hills, Hyderabad – 500 004.	11.2.2014	Retired Judge High Court of Andhra Pradesh
311	Mr. Manmohan Sarin	D-127 Panchsheel Enclave, New Delhi	11.2.2014	Retired Judge High Court of Jammu & Kashmir
312	Mr. Dharam Veer Sharma	House No. A-32, Sector-12, NOIDA, U.P.	11.2.2014	Retired Judge High Court of Allahabad
313	Mr. G.S. Sarraf	E-45, Sidhartha Nagar, Sector No. 13, Malviya Nagar, Jaipur – 302017, (Rajasthan)	11.2.2014	Retired Judge, Rajasthan High Court
314	Mr. T. Sudanthiram	No. 20, Anadavelu Street, Perambur, Chennai, Tamil Nadu- 600 011.	11.2.2014	Retired Judge, Madras High Court
315	Mr. S. B. Mhase	Deeplaxmi Plot No. 17, S. No. 344/1/2, Yashwant Nagar, Aurangabad Road, Ahmednagar – 414 001	11.2.2014	Retired Judge, Bombay High Court
316	Mr. Gopal Jain	B-93, Gulmohar Park, New Delhi -110 049	11.2.2014	Advocate
317	Mr. Sanjib Sen	H-3, Kailash Colony, New Delhi - 48	11.2.2014	Advocate
318	Mr. Barin Ghosh	Flat D-91, Saptaparni, 58/3 Ballygunge Circular Road, Kolkata 700 019	23.04.2015	Retired Chief Justice, High Court of Uttarakhand
319	Mr. Yatindra Singh	38, High Court Judges' Colony, Sector 105, Noida (NCR)	23.04.2015	Retired Chief Justice, High Court of Chhattisgarh
320	Ms. Rekha Sharma	A-135, Ground Floor, Defence Colony, New Delhi-110 024	23.04.2015	Retired Judge, High Court of Delhi
321	Mr. Krishn Kumar Lahoti	B-56, Sector-14, Near Indian Oil Building, Noida-201 301	23.04.2015	Retired Judge, High Court of Madhya Pradesh
322	Mr. Akhil Kumar Shrivastava	D-139, Gulmohar City, behind new Collectorate Building, Sirol Road, Gwalior, MP - 474006	23.04.2015	Retired Judge, High Court of Madhya Pradesh

S.No.	Name	Address	Date of designation as Senior Advocate	Remarks
323	Mr. Purushottam Bapurao Gaikwad	B-5, Tirupati Supreme Enclave, Jalan Nagar, Near Railway Station, Aurangabad, Maharashtra	23.04.2015	Retired Judge, High Court of Bombay
324	Mr. A.K. Basheer	High Court of Kerala, 15B, Heera waters, North Block, Chillavannur Bund Road, Kochi-682 020	23.04.2015	Retired Judge, High Court of Kerala
325	Mr. R. V. Easwar	AB-85, Shahjahan Road, New Delhi-110 011	23.04.2015	Retired Judge, High Court of Delhi
326	Mr. Abhay Kumar Gohil	Nirmal Heights, B-2/201, Third Floor, Safdarjung Enclave, New Delhi-110 029	23.04.2015	Retired Judge, High Court of Madhya Pradesh
327	Mr. Thomas P. Joseph	Flat No. 106, Tower No. 12, Supreme Enclave, Mayur Vihar Phase I, New Delhi 110091	23.04.2015	Retired Judge, High Court of Kerala
328	Mr. Sudhakar Bhimrao Deshmukh	A-2/97, Manu Apartment, Mayur Vihar, Phase 1, New Delhi 110091	23.04.2015	Retired Judge, High Court of Bombay
329	Mr. G. M. Akbar Ali	No. 6, 9 th Cross Street, Senthil Nagar, Kolathur, Chennai-600 099	23.04.2015	Retired Judge, High Court of Madras
330	Mr. J. H. Bhatia	Natwar Chamber, 104, 1 st Floor, 94, Nagindas Master Road, Fort, Mumbai-400 001	23.04.2015	Retired Judge, High Court of Bombay
331	Mr. H. N. Nagamohan Das	Chamber, D-10, Nizamuddin East, New Delhi-110 013	23.04.2015	Retired Judge, High Court of Karnataka
332	Mr. Subramonium Prasad	104, Lawyers' Chambers, Supreme Court of India, New Delhi 110001	23.04.2015	Advocate-on-Record
333	Ms. V. Mohana	E-14, Dronacharya Apartments, Mayur Vihar, Phase-I Extension, Delhi 110091	23.04.2015	Advocate-on-Record
334	Mr. Sanjay R. Hegde	257, Supreme Enclave, Mayur Vihar, Phase-I, Delhi 110091	23.04.2015	Advocate-on-Record
335	Ms. Mahalakshmi Pavani	82, Lawyers' Chambers, Supreme Court of India, New Delhi 110001	23.04.2015	Advocate-on-Record

S.No.	Name	Address	Date of designation as Senior Advocate	Remarks
336	Mr. Rana Mukhopadhyay (Mukherjee)	112, C. K. Daphtary Lawyers Chambers, Tilak Lane, New Delhi 110001	23.04.2015	Advocate
337	Mr. Uma Nath Singh	Flat No. 124 Duplex, Vishwkarma Co-operative Group Housing Society, Vishwkarma Apartment), Delhi 110096	31.08.2016	Retired Chief Justice, High Court of Meghalaya
338	Dr. Satish Chandra	D-25, Brahma Apartment, Sector 7, Dwarka, New Delhi 110075	31.08.2016	Retired Judge, High Court of Allahabad
339	Mr. Ashim Kumar Banerjee	"Thnai" BB-21, New Town, Kolkatta 700156	31.08.2016	Retired Judge, High Court of Calcutta
340	Mr. K. C. Bhanu	Qtr. No. 6, Ministers Block, Kundanbagh, Begumpet, Hyderabad-500016	31.08.2016	Retired Judge, High Court of Judicature at Hyderabad
341	Mr. Ravindra Singh	A-216, Sector-31, Noida (U.P.)	31.08.2016	Retired Judge, High Court of Allahabad
342	Mr. B. Chandra Kumar	8-7-55/B/2, Plot No. 2, Road No. 3, Shirdi Sai Nagar Colony, Near Hastinapuram Central, Nagarjuna Sagar Road, Hyderabad 500079	31.08.2016	Retired Judge, High Court of Judicature at Hyderabad
343	Mr. Anil Kumar	B-33, Panchsheel Enclave, New Delhi 110017	31.08.2016	Retired Judge, High Court of Delhi
344	Mr. Subash Chandra Jha	C/o. Sri Sandeep Jha, Flat No. F-1002, Amrapali Princely Estate, Sector 76, Noida U.P. 201301 Alternate Address: lat No. E-301, Pushpanjali Vihar, Near Kachi Talab, Road No-1, Saristabad, Gardanibagh, Patna – 1, Bihar	31.08.2016	Retired Judge, High Court of Patna
345	Mr. Kailash Gambhir	Bungalow No. 45, Lodhi Estate, New Delhi 110003	31.08.2016	Retired Judge, High Court of Delhi
346	Mr. K. C. Puri	Kothi No. 495, New Punjab Judicial Officers, House Building Co-operative Society, Mullanpur Garib Dass, New Chandigarh (Mohali)	31.08.2016	Retired Judge, High Court of Punjab & Haryana

S.No.	Name	Address	Date of designation as Senior Advocate	Remarks
		Alternate Address: 234, Sector 16-A, Chandigarh		
347	Mr. Arvind Kumar	House No. 275, Sector 17, Panchkula (Haryana)	31.08.2016	Retired Judge, High Court of Punjab & Haryana
348	Dr. Bharat Bhushan Parsoon	# D-37, Jungpura Extension, New Delhi 110014	31.08.2016	Retired Judge, High Court of Punjab & Haryana
349	Mr. Sunil Hali	18, Manorama Vihar, Bhor Chowk, Jammu Tawi 180002	31.08.2016	Retired Judge, High Court of Allahabad
350	Mr. B. D. Rathi	340/1, Goyal Nagar, Near Bengali Square, Indore 452016 (M.P.)	31.08.2016	Retired Judge, High Court of Madhya Pradesh
351	Mr. Kamal Mehta	9, Hatkesh Co.Op. Housing Society, St. Xavier's High School Road, Post Navjivan, Ahmedabad 380014	31.08.2016	Retired Judge, High Court of Gujarat
352	Dr. A. K. Rajan	S.79, 16 th Street, 'S' Block, Anna Nagar, Chennai 600040	31.08.2016	Retired Judge, High Court of Madras
353	Mr. Shambhoo Singh	F-32, M.I.G. Colony, Indore (M.P.)	31.08.2016	Retired Judge, High Court of Madhya Pradesh
354	Mr. Gh. Hasnain Massodi	102, Rose Enclave, Sanat Nagar, Srinagar, 190005	31.08.2016	Retired Judge, High Court of Jammu & Kashmir
355	Mr. Dharnidhar Jha	Road No. 3, Mahaveer Colony, Beur, Patna 800002	31.08.2016	Retired Judge, High Court of Patna
356	Mr. Vijayeshwar Narayan Sinha	B-187, Sahdeo Mahto Marg, Sri Krishna Puri, Patna 800001	31.08.2016	Retired Judge, High Court of Patna
357	Mr. V. R. Kingaonkar	"Sangati" AH-2-23, Thakre Nagar N-2, CIDCO, Aurangabad (M.S.) Pin 431005	31.08.2016	Retired Judge, High Court of Bombay
358	Dr. Ishrat Masroor Quddusi	N-7 (3 rd Floor), Greater Kailash 1, New Delhi 110048	31.08.2016	Retired Judge, High Court of Chhattisgarh

S.No.	Name	Address	Date of designation as Senior Advocate	Remarks
359	Mr. S. D. Anand	303, Golf Apartments, Sujan Singh Park, Maharishi Raman Marg, New Delhi 3	31.08.2016	Retired Judge, High Court of Punjab & Haryana
360	Mr. Bana Seshasayana Reddy	H. No. 8-1-299/A/3, 1 st Floor, Veterinary Colony, Opposite D Mart, Shaikpet, Hyderabad 500008, Telangana State	31.08.2016	Retired Judge, High Court of Andhra Pradesh
361	Mr. Virendra Vikram Singh	Flat No. E 803, Park View City – 2, Sohna Road, Gurugram (Haryana)	31.08.2016	Retired Judge, High Court of Allahabad
362	Mr. J. M. Malik	G-11, Lajpat Nagar III, New Delhi 24	31.08.2016	Retired Judge, High Court of Delhi